

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oilfield Equipments & Marine Services
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendran Naik	Advocate	9849387366	} <i>Vikram</i>
Vikram. C. puttapaga	Advocate	9160876539	
Naresh Kumar Sangam	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy Counsel for debtor	Advocate	9000655636	<i>B</i>
ORDER			
Learned counsel Mr.D.Narendra Naik, Mr.Vikram C			

Puttapaga and Mr.Naresh Kumar Sangam present for Petitioner. Learned counsel Mr.B.Manpal Reddy present for Respondent.

At request of petitioner counsel, list the matter on 17.09.2018.


MEMBER JUDICIAL